

Sixteenth Lok Sabha

an>

Title: Regarding welfare of Scheduled Castes.

DR. KIRIT P. SOLANKI (AHMEDABAD): Budgetary allocations made to a number of states are never in proportion to the population of the Scheduled Castes in the state which is in violation of the guidelines of the plan. There are states which have under spent a total of Rs. 5000 crore in the last 30 years. There are also reports which suggest that expenditure figures under SCSP include 'notional' expenditure — expenditures on projects, SCs are not the direct and exclusive beneficiaries. I urge the parliament to take steps regarding this and formulate an Act/legislation for implementing SCSP for ensuring the proportionate financial outlay, preventing notional expenditure with community monitoring for ensuring transparency and accountability.

For the development and welfare of Scheduled Castes, the SCSP should be converted into legislation to ensure budget justice to SCs with provisions like non-diversion of budget outlay under each major head ensuring direct benefits to SC.